

Name of the Corporate Debtor-  
Date of commencement of CIRP-

Bengal Emta Coal Mines Limited  
30th June 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditor belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditor belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditor (other than financial creditors belonging to any class of creditors)	1	30,01,61,119	1	30,01,61,119	-	-	-	3	-
4	Unsecured financial creditor (other than financial creditors belonging to any class of creditors)	2	1,34,44,80,971	2	1,34,44,80,971	-	-	-	4	-
5	Operational Creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational Creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational Creditors (Government dues)	4	2,37,05,52,859	3	87,01,07,425	-	1,50,04,45,434	-	7	-
8	Operational Creditors (other than workmen and employees and Government dues)	4	48,30,77,320	4	48,30,77,320	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
<b>Grand Total</b>		<b>11</b>	<b>4,49,82,72,269</b>	<b>10</b>	<b>2,99,78,26,835</b>	<b>-</b>	<b>1,50,04,45,434</b>	<b>-</b>		

